

(c) if so, how much has been allocated to each of the 98 Smart Cities, including Visakhapatnam;

(d) works that are going to be taken up under Smart Cities Mission in Visakhapatnam;

(e) whether matching grant has to be given by the State/ULB concerned; and

(f) if so, how much matching grant has to be given to Visakhapatnam by State/ULB and whether the same has been granted?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAOINDERJIT SINGH): (a) Yes, Sir. Visakhapatnam is one of the 98 potential Smart Cities, which participated in All India city challenge and got selected as Smart City in Round 1 in January, 2016.

(b) and (c) Under Smart Cities Mission, Government of India will provide financial support of ₹ 48,000 crore over five years *i.e.* on an average ₹ 100 crore per smart city per year. The Smart Cities Missions Statement and Guidelines provide for grant of ₹ 194 crore in the first year followed by ₹ 98 crore every year for the next three years to each city.

(d) The details of works that are going to be taken up under Smart Cities Mission in Visakhapatnam are given in the Smart City Proposal (SCP) of Visakhapatnam which is available on the Mission's website (<http://www.smartcities.gov.in/writereaddata/winningcity/VisakhapatnamSCP.pdf>).

(e) Yes, Sir.

(f) An amount of ₹ 2 crore was released to Government of Andhra Pradesh as an advance in September 2015 for preparation of Smart City Proposal of Visakhapatnam. Subsequent to its selection in Round 1, ₹ 194 crore were released to Government of Andhra Pradesh in March and April 2016. The State Government is yet to transfer State share of 1st Year installment to the account of Special Purpose Vehicle of Visakhapatnam.

294. [The question was withdrawn]

Work-status of cities under HRIDAY

295. SHRIMATI RENUKA CHOWDHURY: Will the Minister of URBAN DEVELOPMENT be please to state:

(a) the present status of work on 12 heritage cities selected for development under HRIDAY;

(b) the total amount of plan approved for each of the cities; and

(c) the steps taken by Government for time bound execution of work on all the identified cities under HRIDAY?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAOINDERJIT SINGH): (a) 54 projects amounting to ₹ 340.30 crore have been sanctioned for the 12 cities under HRIDAY, out of which ₹ 1 03.49 crore has been released. Execution of projects in six cities namely Varanasi, Valankanni, Warangal, Amravati, Kanchipuram and Ajmer has commenced and selection of contractors in other cities in process.

(b) Total amount of Plan approved in all 12 cities is as under:

Sl. No.	City	Total Fund Allocation (in crores)
1.	Amritsar	69.31
2.	Ajmer	40.04
3.	Mathura	40.04
4.	Gaya	40.04
5.	Kanchipuram	23.04
6.	Vellankanni	22.26
7.	Varanasi	89.31
8.	Badami	22.26
9.	Amaravati	22.26
10.	Warangal	40.54
11.	Puri	22.54
12.	Dwarka	22.26
TOTAL		453.90

(c) City HRIDAY plans, Shelf of projects were approved. HNEC meetings were held to approve DPR's of the Cities. The execution agencies were directed to select the contractors in a time bound manner for timely implementation of projects. A Project Monitoring and Supervision Unit (PMSU) has been established in each city, which consists of Government nominated Engineers, HRIDAY City Anchors and representatives of DPR preparation agencies regularly review the progress of implementation of projects in the city in order to ensure the time bound implementation in the city.